

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **08.06.2026** (MONDAY)

CHENNAI BENCH (**HYBRID MODE**)

10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 276/2026 For Exemption IA No. 781/2026 For Stay IA No. 782/2026	Idulupati Srinivasa Rao Director (Suspended Powers) of ISR Infra Pvt Ltd Vs Kalvakolanu Murali Krishna Prasad, Liquidator of ISR Infra Pvt Ltd & 2 Ors.	Mr. Bendi Raviteja	
2.	Comp App (AT) (CH) No. 55/2026	The Office of Asst. Commissioner of Income Tax Vs Axxelent Pharma Science Pvt Ltd	Mr. P Rajkumar Jhabakh	
3.	Comp App (AT) (CH) (Ins) No. 273/2026 For Stay IA No. 773 & 774/2026	Harichandran S Suspended Director of Thief Hotels and Resorts Pvt Ltd Vs Thief Hotels & Resorts Pvt Ltd, Rep by its IRP Kangayan & Anr.	Mr. D Ganesh Raj	Mr. Sandeep Kumar Ambalavanan For Caveator
4.	Comp App (AT) (CH) (Ins) No. 246/2026 For Stay IA No. 692/2026 For Condone Delay IA No. 693/2026 Delay in refiling IA No. 694/2026	Nualco Pvt Ltd Vs K Murali Krishna Prasad, RP of Raine Industries & Engineering Pvt Ltd & 2 Ors.	Ms. Anandha Lakshmi	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5.	Comp App (AT) (CH) No. 27/2025 For Stay IA No. 438 & 502/2025 For Additional Docs. IA No. 439/2025	Deccan Advanced Sciences Pvt Ltd Vs Escientia Advanced Sciences Pvt Ltd & 10 Ors WITH	Mr. VV Sivakumar	Mr. Edward James R2- R4 Mr. Pranav Gopalakrishnan R5 Mr. Ramasubramaniam Raja - R6 R7 R8 Mr. VV Sivakumar R9- R11

6.	Comp App (AT) (CH) No. 69/2025 For Stay IA No. 705/2025	Dandu Chakradhar & 2 Ors Vs Escientia Advanced Sciences Pvt Ltd & 8 Ors WITH	Mr.Ramasubramaniam Raja	Mr. Edward James R2-R4 Ms. Kesang Tenzin Doma R6
7.	Comp App (AT) (CH) No. 78/2025 For Exemption IA No. 763/2025 For Stay IA No. 764/2025	Dandu Chakradhar & 3 Ors. Vs Escientia Biopharma Pvt Ltd & 9 Ors. WITH	Mr.Ramasubramaniam Raja	
8.	Comp App (AT) (CH) No. 39/2025 For Urgent listing IA No. 517/2025 For Exemption IA No. 518/2025 For Additional Docs IA No. 519, 551, 552 & 553/2025 For Stay IA No. 520 & 550/2025	Deccan Advanced Sciences Pvt Ltd Vs Escientia Biopharma Pvt Ltd & 12 Ors.	Mr. VV Sivakumar	Cyril Amarchand Mangaldas R2 R3 Mr. Bharadwaja Ramasubramaniam R12 R13
9.	Comp App (AT) (CH) (Ins) No. 175/2026 For Stay IA No. 517/2026 (With Defects)	Nagaraj CM Vs Sir M Visvesvaraya Co-operative Bank Ltd WITH	Mr. Pranav V Shankar	Ms. Sunita Sharma For Caveator
10.	Comp App (AT) (CH) (Ins) No. 157/2026 (With Defects)	Nagaraj CM Vs Sir M Visvesvaraya Co-Operative Bank Ltd WITH	Mr. Pranav V Shankar	
11.	Comp App (AT) (CH) (Ins) No. 88/2026	Arun Kumar HP Vs Sir M Visvesvaraya Co-operative Bank Ltd	Mr. S Vivekananda	Ms. T Poornima
12.	IA No. 778/2026 (For Additional Docs) & IA No. 761/2026 (For Direction) in Comp App (AT) (CH) (Ins) No. 257/2025 For Exemption IA No. 727/2025 For Stay IA No. 728/2025 & 745/2026	M. Rama Devi Vs National Bank of Agriculture and Rural Development (NABARD) & Anr	Mr. Rohan Aloor	Mr. T Ravichandran R1
13.	IA No. 153/2026 (Delay in refiling) in Comp App (AT) (CH) (Ins) No. 60/2026 To dispense with IA No. 406/2026 For Stay IA No. 407/2026	Inder Agarwal & Anr. Vs JBM Homes Pvt Ltd & Anr.	Mr. Roshan Atiq M	

14.	Comp App (AT) (CH) (Ins) No. 367/2023 For Directions IA No. 1120/2023	The Assistant Provident Fund Commissioner/ Recovery Officer Vs Vaasan Medical Centre Pvt Ltd. & 4 Ors. WITH	Mr. PK Panneer Selvam	Mr. A Karthikeyan
15.	Comp App (AT) (CH) (Ins) No. 368/2023 For Stay IA No. 1123/2023 For Direction IA No. 1122/2023	The Assistant Provident Fund Commissioner/ Recovery Officer Vs Vaasan Medical Centre Pvt Ltd & 4 Ors.	Mr. PK Panneer Selvam	Mr.A Karthikeyan R1, R3- R5 Mr. BSV Prakash Kumar R2

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
16.	Restoration (AT) (CH) No. 10/2026 in Restoration (AT) No. 36/2025 in Comp App (AT) (CH) (Ins) No. 377/2024 For Stay IA No. 1026/2024 For Condone Delay IA No. 1027/2024 For Exemption IA No. 1028 & 1029/2024 For Directions IA No. 1030/2024 Delay in refiling IA No. 1031/2024	Sun Printers Vs Omics International Pvt Ltd	Mr. Jayasankar Toti	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
17.	TA (AT) No. 48/2021 (Comp App (AT) No. 192/2019) For Stay IA No. 986/2022	Ennes Capitals Pvt Ltd & 15 Ors Vs Hyderabad Securities & Enterprises Ltd & 17 Ors	Mr. Avinash Krishnan Ravi	Mr. Rohan Aloor- R1 Mr. TK Bhaskar R2- R13 Mr. Y Suryanarayana R14-R17
18.	TA (AT) No. 213/2021 (Comp App (AT) No. 91/2020)	KN Shamsudheen Vs Kasmisons Builders Pvt Ltd & 3 Ors	Mr. Bimal K Nath	Mr. Vinay Mathew R3
19.	Comp App (AT) (CH) No. 33/2021 For Interim Injunction IA No. 720/2025 For Direction IA No. 1282/2025 Delay in re-filing the IA IA No. 1283 & 1284/2025	Badigeri John Davidson & 4 Ors. Vs Ceylon and India General Mission & 9 Ors	Mr. K. Ezhumalai (Vakalat not filed)	Mr. Raghuram Cadambi Ms. Pearl Mathijia R1,R5

20.	Comp App (AT) (CH) (Ins) No. 279/2021 To Dispense with IA No. 601/2021 For Stay IA No. 603/2021	Regional Provident Fund Commissioner, EPFO Vs Bijoy Prabhakaran Pulipra, RP of PVS Memorial Hospital Pvt Ltd & 5 Ors	Mr. K Ramu Mr. R Vishnu	Mr. Bijoy P Pulipra R1 Mr. P Elayarajkumar R3 Mr. Jerin Asher Sojan R5
21.	Comp App (AT) (CH) No. 98/2023 Contempt Case No. 1/2024	Ravi Kumar Distilleries Ltd & Anr. Vs Liquor India Ltd & 25 Ors	Mr. Sandeep Kumar Ambalavanan	Mr. Y Suryanarayana R1-R4 R9-R11
22.	Comp App (AT) (CH) No. 41/2024	R Aruna & 3 Ors Vs Union of India, Through Serious Fraud Investigation Office (SFIO)	Mr. S Baskaran	Mr. B Mohan
23.	Comp App (AT) (CH) (Ins) No. 278/2024	Bharat Heavy Electricals Ltd. Vs Hinduja National Power Corporation Ltd	Mr. Vinod Kumar	Mr. S Sriraman
24.	Comp App (AT) (CH) No. 53/2025 For Exemption IA No. 597/2025 For Stay IA No.598 &1448/2025	Geometrix Laser Solutions Pvt Ltd Vs Dr. BVS Lakshmi & 2 Ors	Mr. Amir Bavani	Ms. Kopal Sharraf R1 Ms. Aishwarya Chevuturi R3
25.	Comp App (AT) (CH) (Ins) No. 62/2025	Mutiara Energy Holdings Vs State Bank of India & 18 Ors WITH	Mr. Avinash Krishnan Ravi	Mr. T Ravichandran R15 Mr. P Giridharan R17 R18
26.	Comp App (AT) (CH) (Ins) No. 145/2025 To dispense with IA No. 391/2025	Precious Energy Holdings Vs State Bank of India & 18 Ors	Mr. Vishnu Mohan	Mr. Edward James- R1 Mr. T Ravichandran R15 Mr. P Giridharan- R17 R18
27.	Comp App (AT) (CH) No. 97/2025 For Stay IA No. 1055/2025 For Exemption IA No. 1056 & 1057/2025	D M Shobha Director of Chord Road Hospital Pvt Ltd & Anr. Vs Prakash Deo Director of Chord Road Hospital Pvt Ltd & Anr. WITH	Mr. AS Vishwajith	Ms. Anjana CH R1
28.	Comp App (AT) (CH) No. 98/2025 For Exemption IA No. 1058 & 1060/2025 For Stay IA No. 1059/2025	D M Shobha Director of Chord Road Hospital Pvt Ltd & Anr. Vs Prakash Deo Director of Chord Road Hospital Pvt Ltd & Anr.	Mr. AS Vishwajith	Ms. Anjana CH R1

29.	Comp App (AT) (CH) (Ins) No. 354/2025 To dispense with IA No. 1066/2025	Next Education India Pvt Ltd Vs K12 Techno Service Pvt Ltd	Mr. Vikram P Jain	Mr. A Murali
30.	Comp App (AT) (CH) (Ins) No. 388/2025 For Exemption IA No. 1138/2025 For Stay IA No. 1140/2025	Gorinka Pratyusha Vs Birendra Kumar Agarwal, RP of Manjeera Retail Holdings Pvt Ltd & 2 Ors WITH	Mr. K Venkatesan	Mr. Pradeep Joy R3
31.	Comp App (AT) (CH) (Ins) No. 389/2025 For Stay IA No. 1142/2025 To dispense with IA No. 1143/2025	Srinivas Kalluri & Anr. Vs Birendra Kumar Agarwal, RP, Manjeera Retail Holdings Pvt Ltd & 2 Ors	Mr. K Venkatesan	Mr. Pradeep Joy R3
32.	Comp App (AT) (CH) (Ins) No. 443/2025 For Stay IA No. 1272/2025	Ashok Sachdev Vs Call Express Constructions Pvt Ltd Through Subramaniam Aneetha, RP & Anr	Mr. Mayan H Jain	Mr. Arjun Suresh R1 Mr. Pranava Charan R2
33.	Comp App (AT) (CH) (Ins) No. 85/2026 For Stay IA No. 239/2026	Farooq Ali Khan Vs Alok Kailash Saksena RP, Associate Decor Ltd & 7 Ors.	Mr. Sivaramakrishnan MS	Ms. Priyadarshini Natarajan R1 Cyril Amarchand Mangaldas R3-R5 Ms. Arva Merchant R6
34.	Comp App (AT) (CH) (Ins) No. 87/2026 For Stay IA No. 250/2026 For Exemption IA No. 251/2026	R Venkatakrishnan, Liquidator - Star Trace Pvt Ltd Vs Hindustan Copper Ltd	Mr. Ashwin Shanbhag	Mr. Antony R Julian

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
35.	Comp App (AT) (CH) (Ins) No. 155/2022 For Stay IA No. 361/2022 For Interim Injunction IA No. 362/2022	UCO Bank Vs G Ramachandran, Liquidator of Sai Regency Power Corporation Pvt Ltd WITH	Mr. Surya Teja Nalla	Mr. Vinod Kumar
36.	Comp App (AT) (CH) (Ins) No. 49/2024 For Stay IA No. 146/2024 For Urgent Hearing IA No. 1321/2024	UCO Bank Vs Omniedge Futures Pvt Ltd & Anr	Mr. Surya Teja Nalla	Ms. Janani Shankar R1 Mr. Vinod Kumar R2
37.	Comp App (AT) (CH) No. 111/2023 For Stay IA No. 1373/2023 For Direction IA No. 1374/2023 For Urgent listing IA No. 933/2025	Yogesh Kumar Agarwal Vs Arpana Iron & Steels Pvt Ltd & 3 Ors.	Mr. Raja Shekar Rao Salvaji	Mr.VN Balakishore R1-R3 Mr. Dishit Bhattacharjee R4

38.	Comp App (AT) (CH) (Ins) No. 217/2023 For Exemption IA No.715 & 716/2023	Nitya Electrocontrols Pvt Ltd Vs VA Tech WABAG Ltd	Mr. Pallav Palit	Mr. Ramaswamy Meyyappan
39.	Comp App (AT) (CH) No. 06/2024 For Urgent Hearing IA No. 121/2024 For Stay IA No. 122/2024	Rajeev Vidyadharan alias Rajeev Anchal & 3 Ors Vs PJ Mathews & 27 Ors	Dr. KS Ravichandran, PCS	Mr. Bijoy P Pulipra R1-R8 Mr. Ajakumar R10- R12 Mr. EK Kumaresan R16 R17
40.	Comp App (AT) (CH) (Ins) No. 376/2024	South India Corporation Pvt Ltd Vs Tamil Nadu Power Generation Corporation Ltd	Mr. AR Ramanathan	Mr. ST Raja
41.	Comp App (AT) (CH) No. 17/2025 For Additional Docs IA No. 227/2025	Shyam Sunder Rathi & Anr. Vs Devi Kumari Rathi & 6 Ors	Mr. Rohan Aloor	Mr. L Venkateshwar Rao- R1-R5

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B. (044-28880500),
or through email on **e-mail ID:** itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com

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By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in